

an>

Title: Introduction of the Constitution (Amendment) Bill, 2016 (*Amendment of article 243D*).

HON. DEPUTY SPEAKER: Item No.38 – Shri Parvesh Sahib Singh Verma.

SHRI PARVESH SAHIB SINGH VERMA (WEST DELHI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI PARVESH SAHIB SINGH VERMA : I introduce the Bill.